

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 211 OF 2018 &
IA NOS. 995 OF 2018

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Prasanna Kumar

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr.BasavaPrabhu S. Patil
Ms. Amrita Sharma
Ms.NehaGarg
Mr.GeetAhuja
Ms.RachithaHerimath

Counsel for the Respondent(s) : Ms.BalajiSrinivasan
Ms.PallaviSengupta
Mr.AniniDebbarthan for R-2

ORDER

We have heard the learned counsel for the Appellant as well as Respondent for sometime.

List the matter for further hearing on **12.09.2019**, as agreed by the learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

Js/pk

(Justice ManjulaChellur)
Chairperson